

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.2680 /2016

New Delhi, this the 29th day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (Judicial)  
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)**

(By Advocate: Present None)

## Versus

1. Chief Secretary,  
Govt. of NCT Delhi  
4<sup>th</sup> Level, Delhi Secretariat, I.P. Estate  
New Delhi.
2. Principal Secretary (Home)  
Govt. of NCT of Delhi.  
Delhi Secretariat, I.P.Estate,  
New Delhi.
3. Director General (Prisons)  
Jail Head Quarters, Central Jail Tihar,  
Jail Road, New Delhi.

(By Advocate: Ms. Alka Sharma )

## **ORDER (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

None appeared for the applicant. The applicant was also not present on 30.01.2018. Hence, the OA is dismissed in default for non-prosecution.

**(Mohd. Jamshed)  
Member(A)**

/mk/

**(S.N. Terdal)  
Member (J)**